NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.152/BB/17	-	Admission	Under section 9	DDB Marketing Services Pvt Ltd Vs Le Ecosystem Technology India Pvt Ltd

SL.	NAME (IN CAPITAL)	SIGNATURE				
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM				
	Adv TB J.S	ANDELWAL ADVOCATE	FOR	PETITIONER	(unclu a	

ORDER

Counsel for Petitioner is present. Counsel to file Vakalat for Corporate Debtor/Respondent. Meanwhile, Counsel for the Petitioner is directed to comply with the objection raised by the Registry. For filing Vakalat and Objection. list it on 19.01.2018.

Member (T)

Member (J)